

THE HIGH COURT OF KERALA

A5-59133/2017

Kochi- 682 031  
Dated- 22.1.2018

**Official Memorandum**

Sub:- High Court establishment- filling up of vacancy in the category of Court Officer to the Chief Justice, High Court- willingness called for- reg.

It is proposed to fill up the vacancy that is due to arise w.e.f 1.2.2018 F.N. in the category of Court Officer to the Chief Justice, High Court, on the scale of pay of Rs.45800-89000, by appointment by transfer from among Filing Scrutiny Officers and Section Officer (H.G)/Court Officer (H.G), High Court.

**Qualifications prescribed for the post are;**

**Educational :**

1. Law degree or Judicial Test (Higher)

**Special :**

1. High Court Office Procedure Test
2. Account Test (Lower)
3. Judicial Test or Civil Judicial Test and Criminal Judicial Test or law degree or Judicial Test (Higher)

Appointment will be subject to Rule 17 of the Kerala High Court Service Rules, 2007.

Members of the High Court Service working in the categories of Filing Scrutiny Officer and Section Officer (H.G)/Court Officer (H.G), High Court who are eligible and willing to be appointed to the post, shall furnish their willingness in writing to the 'A' Section, High Court, **on or before 29.01.2018.**

(By Order)

  
Ealias K. Abraham  
Deputy Registrar

To

All Officers and Sections, High Court.  
The Kerala Judicial Academy, Athani.  
The IT Section, High Court (for publishing in the High Court website)  
The Notice Board, High Court  
The File/Stock File